

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:768  
ANSWERED ON:12.07.2004  
POLLUTION ON INDIAN SEA SHORES  
Chandel Shri Suresh

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether any survey has been conducted by the Government to find our ways and means to check the increasing pollution on Indian sea shores;
- (b) if so, the details thereof;
- (c) whether industrial waste is being dumped by some foreign countries in sea near the Indian sea-shores;
- (d) if so, the names of such countries which have done so during the last three years; and
- (e) the preventive measures being taken by the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS ( SHRI NAMO NARAIN MEENA )

( a ) & ( b ) The Government through the Coastal Ocean Monitoring and Prediction System (COMAPS) Programme of the Department of Ocean Development has been monitoring the level of various pollutants like pH , Dissolved oxygen, BOD, Ammonia, pathogenic bacteria, heavy metals etc. in sediments and marine organisms.

( c ) As per information available no specific instances have been reported so far to the Government regarding the dumping of industrial waste by foreign countries in sea near the Indian Sea Shores.

( d ) Does not arise.

( e ) The Ministry has issued Coastal Regulation Zone Notification, 1991 for protecting the coastal environment prohibiting the dumping of solid waste, discharge of untreated effluents within the Coastal Regulation Zone area.